

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 131
CP 11 of 2020

Order under Section 71(10) of Co.act,2013

IN THE MATTER OF:

Rajasthan Rajya Vidhyut Prasaran Nigam Ltd
V/s
Essar Shipping Ltd

.....Applicant

.....Respondent

Order delivered on ..13/09/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Advocate, Mr. Ravi Pahwa.
For the Respondent : Advocate, Mr. Vishal Dave.

ORDER

We direct the Applicant to file a clarificatory affidavit stating that how much amount they have received and how much is left. Affidavit to be served on the other side.

We direct the parties to upload the pleadings/submissions on E-portal, if not already uploaded.

The matter stands adjourned to 23.11.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)